

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 2610 of 2019

Gurudas Hajra.Petitioner

-Versus-

The State of Jharkhand & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Pankaj Kumar Mishra, Advocate.

For the Respondents : Mr. Manish Mishra, G.P. V.

05/ 25.03.2021 As prayed, two weeks' time after '**Holi**' holidays is allowed for removing the defects as pointed out vide office note dated 24.03.2021.

[Dr. S.N.Pathak, J.]

P.K.S.